

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (c) So far as the Central Government is concerned there has been no scheme for such reservations. However, the Central Government's scheme for grant of pension to freedom fighters is being implemented.

**Award of Tamra Patra to freedom fighters**

1043. SHRI SAT PAUL MITTAL; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to reintroduce the award of Tamra Patra to freedom fighters; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Yes, Sir. The award of tamrapatras which had been discontinued in May, 1978, has been reintroduced in accordance with the scheme as originally announced.

**Concessions to freedom fighters**

1044. SHRI SAT PAUL MITTAL: Will the Minister Of HOME AFFAIRS be pleased to state:

(a) whether Government propose to extend the same concessions to the freedom fighters as are available to ex-servicemen; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) There is no such proposal before the Government. However, the Central Government have a scheme for grant of pension to freedom fighters which is being implemented.

**Maintenance of nuclear power stations' and heavy water plants**

1045. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the PRIME MINISTER be pleased to state:

(a) what is the present composition of Atomic Power Authority;

(b) whether the Department of Atomic Energy/Atomic Power Authority has failed in maintenance and operation of present nuclear power stations and heavy water plants in the country; and

(c) whether Government propose to transfer existing and future nuclear power plants to NTCP or a new separate public undertaking in the interest of better management and commercial operation?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Atomic Power Authority was wound up nearly a year ago and its work transferred to the Power Projects Engineering Division of the Department of Atomic Energy.

(b) No, Sir.

(c) No, Sir.

**Deportation of foreigners to Bangladesh**

1046. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that some persons, alleged to be foreigners, were forcibly pushed into Bangladesh since January, 1980;

(b) whether it is also a fact that some of them were subsequently thrown back into the Indian territory by Bangladesh authorities; and

(c) if so, what is the number involved?